



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.215/07/HDB/2017
NAME OF THE COMPANY	Cybermate Infotek Ltd
NAME OF THE PETITIONER(S)	Wincere Inc & Himanshu P Kansara
NAME OF THE RESPONDENT(S)	Cybermate Infotek Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.Narendar Naik	Adv	9849387366	
MYTRI INDUKURU	Adv	9949833577	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ANIRUDH KRISHNAN	Adv Respondent	vikram@cvlawchambers.in 9949901611	
Nitesh Bhatnagar & P. VIKRA Hema	" "	" "	

Heard Mr.D.Narendar Naik along with Ms.Mytri Indukuru, learned counsels for the Petitioner and Mr.Anirudh Krishnan, learned counsel for the Respondent.

Ld.Counsel for the Respondent takes notice and waives further notice and is filing his vakalat and reply today. Ld.Counsel for the Petitioner requested one week time to file a rejoinder. Post the case on 02.01.2018.



**MEMBER (TECHNICAL)**



**MEMBER (JUDICIAL)**